

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-160/2017
In
OA-4373/2015**

New Delhi this the 11th day of December, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms Praveen Mahajan, Member (A)**

Shri Sanjenbam Sadananda Singh,
Age 27 years,
S/o S. Ingocha Singh, Permanent R/o Kongpal
Kongkham Leikai, P.O. and
P.S. Porompat, Imphal
East District, Manipur-795005, presently residing at
A-157, 1st Floor, Gandhi Vihar,
Near Batra Cinema,
Delhi-110009.

..... Petitioner

(None for the applicant)

Versus

1. Shri Bhanu Pratap Sharma,
Secretary, Department of Personnel and Training (DoPT),
Ministry of Personnel, Public Grievances and Pensions,
North Block, New Delhi-110001.
2. Prof. David Reid Syiemlieh
Chairman, Union Public Service Commission,
UPSC Bhawan, Dholpur House, Shahjahan Road,
New Delhi-110069. ... Respondents

(By Advocate : Shri H.K.Gangwani and Shri Ravinder Agarwal & Shri Girish Pande)

ORDER (ORAL)**By Hon'ble Mr.Raj Vir Sharma, Member (J)**

Learned counsel Shri H.K. Gangwani, submitted that the respondents have complied with the order of the Tribunal and measured the height of the applicant.

2. In view of the submission of the respondents, we satisfied that our order has been complied with. Hence, the CP is closed. Notices to the respondents are discharged.

(Praveen Mahajan)
Member (A)

(Raj Vir Sharma)
Member (J)

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